

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 04th day of July 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 23/2023 in Comp App (AT) (CH) (Ins) No. 11/2023 IA No. 24 & 25/2023	Nandamuri Meenalatha Vs M/s Quality Steels and Wire Products & Anr.	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh Caveator
2	Comp App (AT) (CH) (Ins) No. 122/2023 IA No. 415, 416 & 549/2023	Ashok Kriplani Vs Ramanathan Bhuvaneshwari & Anr	Ms. Shweta Mahajan	M/s P. Chitra Nirmala- R1
3	Comp App (AT) (CH) (Ins) No.364/2022 IA No. 840 & 841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 179/2023 For Stay IA No. 578/2023	Dinesh Kothari Vs Santhanam Rajashree Liquidator of Corporate Debtor J R Foods Ltd & 3 Ors.	M/s Ravi Rajagopalan & Associates	
5	Comp App (AT) (CH) (Ins) No. 182/2023 For Exemption IA No. 583/2023 Additional docs. IA No. 582/2023	Ashish Vyas RP, Maan Sarovar Properties Development Pvt. Ltd.	Mr. Pawan Jhabakh	
6	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateswara Rao Vs Bank of Maharashtra & Anr.	Ms. S Manjula Devi	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 104/2023 IA No. 379/2023	The Superintending Engineer Vs Parikh Fabrics Pvt. Ltd	Mr. B Dhanaraj	M/s Ramalingam & Associates Mr. P Elayaraj Kumar Mr. R Imayavaramban Mr. S Jayaharan
8	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner- II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
9	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy Resolution Professional of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O & M Services Ltd.	Mr. Mayan Jain	Ms. J Parimalam-R2, R3
10	Comp App (AT) (CH) (Ins) No. 87/2023 For Condone Delay IA No. 310/2023 For Exemption IA No. 309/2023	State Bank of India Vs India Power Corporation Limited WITH	Mr. Edward James	Ms. Deepika Murali
11	Comp App (AT) (CH) (Ins) No. 69/2023 For Urgent IA No. 252/2023	India Power Corporation Limited Vs State Bank of India	Ms. Deepika Murali	Mr. Edward James
12	Comp App (AT) (CH) (Ins) No. 166/2023 For Stay IA No. 540/2023 For Exemption IA No. 541/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr. WITH	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi Charan-R2

13	Comp App (AT) (CH) (Ins) No. 170/2023 For Stay IA No. 552/2023 For Exemption IA No. 551/2023	Dr. Govindarajula Venkata Narasimha Rao	Ms. Lakshana Viravalli	
14	Comp App (AT) (CH) (Ins) No. 183/2023 For Exemption IA No. 585/2023 For Stay IA No. 584/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) No.53/2022 For Stay IA No. 620/2022	Ambadi Investments Limited Vs M.V. Valli Arunachalam & 16 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. S. Manuraj- R1 & R2
16	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022, For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr WITH	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1
17	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022, For Stay IA No. 663/2022	Phoenix Arc Private Limited Vs. Balakrishnan Venkatachalam & Anr	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1
18	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr	Mr. M. Gagan Bothra	Mr. K Chandrasekaran- R1 & R2
19	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs. SPISYS Limited	Mr. Varun Srinivasan	
20	Comp App (AT) (CH) (Ins) No.32/2021 Leave to File IA No.111/2022 For Stay IA No.74/2021 For Dispense IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam & Anr	Mr. B Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh- R2

21	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd Vs M/s Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari – R1
22	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd Vs M/s Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari – R1
23	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners- R1

2.00 P.M

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
25	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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